No. 8037

Statutory Orders laid on the Table of Lok Sabha

The following Statutory Rules and Orders made under the delegated powers of legislation, which were laid on the Table of Lok Sabha during the current week, are subject to modification: -

SI. No	Number assigned to order/Date of Publication	Brief Subject or description	Date on which laid on the Table	Period for which to lie on the Table	Period upto which motion for modification can be made	Remarks
1	2	3	4	5	6	7
1.	G.S.R.560(E) 27.07.2023	The India International Arbitration Centre (Terms and Conditions and the Salary and allowances payable to Chairperson and Full-time Members) Second Amendment Rules, 2023.	02.02.202	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Extraordinary, Part-II, Section 3, sub-section (i).
2.	<u>G.S.R.717(E)</u> 04.10.2023	The India International Arbitration Centre (Composition and Functions of the Committees) Rules, 2023	-do-	-do-	-do-	-do-
3.	F.No. A-60011/96/2023-Administration(AR)- <u>IIAC</u> 01.09.2023	The India International Arbitration Centre (Conduct of Arbitration) Regulations, 2023.	-do-	-do-	-do-	Published in Gazette of India, Part-III, Section 4.

^{*}The period will not be completed during the current session.

4.	F.No. A-60011/117/2023-Administration(AR)- IIAC 05.10.2023	The India International Arbitration Centre (Manner of Appointment and Powers and Functions of the Chief Executive Officer) Regulations, 2023.	02.02.2024	*30 days	Before the expiry of the session immediately following the session in which the said period of 30 days is completed.	Published in Gazette of India, Part-III, Section 4.
5.	F.No. ICWA/Admn/551/10/2023 07.11.2023	The Indian Council of World Affairs, Recruitment (Amendment) Regulations, 2023.	-do-	-do-	-do-	-do-
6.	<u>F.No.1-93/2023-NCH</u> 04.12.2023	The National Commission for Homoeopathy (General) Regulations, 2023.	-do-	-do-	-do-	-do-
7.	F.No.3-36/2021/NCH/HEB/R.C. 04.12.2023	The National Commission for Homoeopathy (Medical Research in Homoeopathy) Regulations, 2023.	-do-	-do-	-do-	-do-
8.	F.No.3-104/2023/NCH/HEB/Exam Regulation 28.11.2023	The National Commission for Homoeopathy (National Examinations in Homoeopathy) Regulations, 2023.	-do-	-do-	-do-	-do-
9.	F.No. Sec/NCISM/Regulations/2023-1 06.12.2023	The National Commission for Indian System of Medicine (General) Regulations, 2023.	-do-	-do-	-do-	-do-
10.	F.No. Sec/NCISM/Regulations/2023-1 06.12.2023	The National Commission for Indian System of Medicine (Procedure for Engagement of Experts and Professionals) Regulations, 2023.	-do-	-do-	-do-	-do-
11.	F.No. L-12015/18/2021-AS 31.10.2023	The Institute of Teaching and Research in Ayurveda (Amendment) Regulations, 2023.	-do-	-do-	-do-	-do-

^{*}The period will not be completed during the current session.

UTPAL KUMAR SINGH Secretary General